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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

#### + CM(M) 15/2022 & CM APPL. 497/2022

#### CORONATION INFRASTRUCTURE PVT LTD AND ORS

..... Petitioners Through: Mr. Sudhir Makkar, Sr. Adv. with Ms. Soumya Gupta, Ms. Veena Mathai, Ms. Yogita Rathore and Mr. Sanjay Jha, Advs. versus

RBLBANK LTD AND ORS..... RespondentsThrough:Mr. Kunal Tandon and Mr.Rishabh Gupta, Advs. for R-1Ms. Aathira Pillai, Adv. for R-3Mr. V.N. Jha, Adv. for R-7Kathira Pillai, Adv. for R-7

#### + CM(M) 26/2022 & CM APPL. 1332/2022

**RBL BANK LTD** 

..... Petitioner

Through: Mr. Kunal Tandon and Mr. Rishabh Gupta, Advs.

versus

## CORONATION INFRASTRUCTURE PVT. LTD. & ORS

..... Respondents

Through: Mr. Sudhir Makkar, Sr. Adv. with Ms. Soumya Gupta, Ms. Veena Mathai, Ms. Yogita Rathore and Mr. Sanjay Jha, Advs.

Ms. Aathira Pillai, Adv. for R-7

### CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR

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<u>O R D E R</u> 02.06.2022

**1.** As it is already 05:10 p.m., it is not possible to hear these matters today.

CM(M) 15/2022 & CM(M) 26/2022

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2. Re-notify for disposal on 12<sup>th</sup> October, 2022.

# C. HARI SHANKAR, J

**JUNE 2, 2022** *dsn* 

CM(M) 15/2022 & CM(M) 26/2022